

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

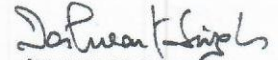
CIRCULAR

Sub:- Departmental test for the post of Sr. Personal Assistant scheduled to be held on 17.03.2019 (Sunday).

In reference to this Office Circulars no. Rectt. Cell/SC/SPA/2018/2130/61373-61573 dated 20.09.2018 and Rectt. Cell/SC/SPA/2018/2853/79912-80212 dated 19.12.2018, the candidates/officials (Personal Assistants) who have applied for the post of Sr. Personal Assistant are hereby informed that the departmental test for the post of Senior personal Assistant is scheduled to be held on 17.03.2019.

The concerned candidates/officials (Personal Assistants) may download their Admit Cards from their respective LAYERS login w.e.f. 11.03.2019, for appearing in the Skill Test.

Note: In case of any issue regarding downloading of Admit Card, the candidate may contact the LAYERS seat (contact no. 011-23935772) in Administration Branch – I, Tis Hazari Courts, Delhi.


(TALWANT SINGH)

District & Sessions Judge (HQs)
Delhi

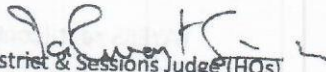
No. Rectt. Cell/SC/SPA/2019/ 10564-10704

Dated, Delhi the 20/02/2019

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi with the request to bring into the notice of officials of this establishment working on diverted/deputation basis.
2. The District & Sessions Judge, North/West/New Delhi/South/East/North-East/North-West/South-East/South-West/Shahdara Districts, Delhi/New Delhi with the request to circulate the same in their respective District.
3. The Principal Judges, Family Courts in all the Districts with the request to circulate amongst the officials of this establishment working on deputation/diverted capacity.
4. All the Officers of Delhi Higher Judicial Service/Delhi Judicial Service (Central District) with the request to bring into the notice of officials working under their control.
5. The Principal Secretary, Department of Law, Justice & Legislative Affairs, Govt. of NCT of Delhi, New Delhi with the request to circulate amongst the officials of this establishment working on deputation/diverted capacity.
6. Office of Secretary "All India Judicial Officers Pay Commission, 2017", Hon'ble High Court of Delhi with the request to circulate amongst the officials of this establishment working on deputation/diverted capacity.
7. The Appellate Tribunal, MCD, THC, Delhi with the request to circulate amongst the officials of this establishment working on deputation/diverted capacity.
8. The Member Secretary, DSLSA/DSL, with the request to circulate amongst the officials of this establishment working on diverted capacity.
9. The Registrar, National Consumer Disputes Redressal Commission with the request to circulate amongst the officials of this establishment working on deputation/diverted capacity.
10. The Director, Delhi Judicial Academy, Dwarka with the request to circulate amongst the officials of this establishment working on deputation/diverted capacity.
11. The Co-ordinator, Arbitration Centre, Hon'ble High Court of Delhi with the request to bring into the notice of officials of this establishment working there on diverted/deputation basis.

12. The Director, NALSA with the request to circulate amongst the officials of this establishment working on diverted capacity.
13. The Chief Legal Advisor, Delhi Development Authority, Vikas Sadan, New Delhi-110023 with the request to circulate amongst the officials of this establishment working on deputation/diverted capacity.
14. The Secretary, Delhi High Court Legal Services Committee, High Court of Delhi with the request to bring into the notice of officials of this establishment working on diverted/deputation basis.
15. The Office of the Lokayukta, GNCTD with the request to circulate amongst the officials of this establishment working on deputation/diverted capacity.
16. The Registrar General, National Green Tribunal with the request to circulate amongst the officials of this establishment working on deputation /diverted capacity.
17. The Registrar, State Consumer Disputes Redressal Commission, Delhi with the request to circulate amongst the officials of this establishment working on diverted capacity.
18. The Personal Office of the undersigned.
19. All the Sr. Administrative Officer (Judl.)/Administrative Officer (Judl.)/Br. In-Charges Central District, THC, Delhi, with the directions to bring into the notice of officials working under their control.
20. The Dealing Officials, LAYERS and Website Committee, Delhi, with the direction to upload the circular on LAYERS and the website of District Courts, Delhi.
21. The Notice board of all Court complexes, Delhi/New Delhi.


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